

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 157 of 2013**

**Dated : 26<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. C.K. Rai with  
Mr. Mahipal for RERC  
Mr. R.G. Gupta for R-2

**ORDER**

Heard Mr. P.N. Bhandari, learned counsel for the appellant and Mr. R.G. Gupta appearing for the respondent no.2/consumers.

Post the matter for further hearing on **29<sup>th</sup> October, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt